

RAJASTHAN HIGH COURT, JODHPUR

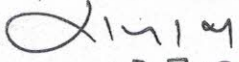
ORDER

No: Estt/HC/2017/ 480

Date: 27-09-2017

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Ms. Manjula Arya, Probationer-Trainee Junior Personal Assistant, Rajasthan High Court, Jaipur Bench, Jaipur is hereby accepted with effect from 25.09.2017 (F/N).

By Order,


27.9.2017

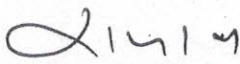
REGISTRAR [ADMN.]

No:I/A(iii)(a)(1)04/2013/ 2201

Date: 27-09-2017

Copy forwarded to the following for information and necessary action :-

- 1.The Registrar (Admn./Class.) Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
- 2.Concerned Sr. Dy. Registrars / Dy. Registrars, Rajasthan High Jodhpur / Jaipur Bench, Jaipur.
- 3.Concerned A.O.J., Rajasthan High Court, Jaipur Bench, Jaipur.
- 4.D.I.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
- 5.Confidential Branch, Rajasthan High Court, Jodhpur.
- 6.Leave Clerk / Bill Clerk / Cashier, Rajasthan High Court, Jaipur Bench, Jaipur.
- 7.Concerned employee.....
- 8.Personal file.


27.9.2017
REGISTRAR [ADMN.]